

PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Thursday, the 21st February 2019**

Regarding the fencing of Jungle

- *2048. **Sardar Santokh Singh Bhalaipur, M.L.A.:-** Will the Forest Minister be pleased to state whether it is a fact that the wild animals are destroying the crops of farmers due to the absence of fence in the jungle which is spread in approximately 500 acres in village Gagrewal, District Amritsar; if so, whether there is any proposal under consideration of the government to erect fence in approximately 3 kms outside the Jungle area so as to save the farmers from this extreme inconvenience and to ensure the security of the wild animals?

Regarding Panchayati (Common) Land

- *2043. **Shri Dalvir Singh Goldy, M.L.A.:-** Will the Rural Development and Panchyats Minister be pleased to State whether it is a fact that people who have encroached upon Panchayati (Common) Shamlat land/ponds in villages since a long time are interested in purchasing the same; if so, whether there is any proposal of the govt. to sell the said land?

To construct playground in villages

- *2026. **Sardar Fateh Jung Singh Bajwa, M.L.A.:-** Will the Sports Minister be pleased to state whether the govt. would make efforts to construct playgrounds on Panchayati land in order to promote sports in the villages?

Number of old-age/widow/handicapped and dependent pensioners

- *1709. **Sardar Bikram Singh Majithia, M.L.A. :-** Will the Social Security Minister be pleased to state the total number of beneficiaries of old-age, widow, handicapped and dependent pensions in the State till March, 2017 togetherwith the district-wise total number of such beneficiaries as per the current status upto 31st October, 2018?

To fill up posts lying vacant in Government College, Zira

- *2065. **Sardar Kulbir Singh Zira, M.L.A.:-** Will the Higher Education Minister be pleased to state the time by which vacant posts of principal and lecturers in Government College, Zira are likely to be filled up?

To accord the status of Sub-Tehsil to Chunni

- *1976. **Sardar Gurpreet Singh G.P, M.L.A.:-** Will the Revenue Minister be pleased to state whether the Government would consider in public interest to accord the status of Sub-Tehsil to Chunni in Bassi Pathana (Fatehgarh Shahib); if so, the details thereof?

Number of cases of electric pilferage in P.S.P.C.L Division Abohar and Fazilka

- *1931. **Shri Nathu Ram, M.L.A.:-** Will the Power Minister be pleased to state:
a) the number of cases (village-wise) of electricity pilferage detected in P.S.P.C.L division Abohar and Fazilka from 1st January, 2017 to 31st December, 2018 alongwith the amount of penalty (person-wise) imposed to them;
b) outstanding amount of electricity bills (person-wise) from 1st January 2017 to 31st December 2018 in P.S.P.C.L division Abohar and Fazilka alongwith the number (village-wise) of meters disconnected out of the same?

To get the Veterinary Hospital at Village Dhanaula district Barnala repaired

- *1758. **Shri Gurmeet Singh Meet Haheer, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state:-
a) whether it is a fact that Veterinary Hospital at village Dhanaula, district Barnala was built during the British era in the year 1936;
b) whether it is also a fact that the said Hospital is in a dilapidated condition at present and needs repair; if so, the time by which repair of the same is likely to be carried out?

Repair of Banur Landran road

- *1717. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether the government considers to repair Banur-Landran road in view of its highly dilapidated condition; if so, the time by which the said road is likely to be repaired?

To recarpet the periphery road of Paprala village

- *1770. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that periphery road of Paprala village is in dilapidated condition; if so, whether there is any proposal of the government to recarpet this road togetherwith the time by which the same will be done?

To register the unregistered Medical Practitioners and allow the Pharmacists for basic health facilities

- *2023. **Dr. Hariot Kamal Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal of the government to impart any test or training to register the thousands of unregistered Medical Practitioners who are making accessible the health services in internal segments of the villages and Punjab State allow the pharmacists for providing the basic health facilities?


Superintendent
Punjab Vidhan Sabha
Chandigarh

P.T.O

To rechristen the Goal Chowk located at Phagwara

- *2090. **Sardar Simarjeet Singh Bains, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether it is a fact that the approval to change the name of goal chowk to Savidhan chowk located at Phagwara has been given by the Hon'ble Chief Minister and consent regarding the same has also been extended by Municipal Corporation, Phagwara;
 - whether the name of goal chowk mentioned in part (a) above has been changed to Savidhan Chowk; if not, the reasons therefor alongwith the time by which it is likely to be done?

To make payments of compensation of damaged crops of the farmers

- *2011. **Sardar Ramanjit Singh sikki, M.L.A.:-** Will the Finance Minister be pleased to state whether it is a fact that the bills to the tune of Rs. 11 crore 54 lac pertaining to compensation of damaged crops of the farmers of village Dhaha (on the bank of Beas River) falling in Assembly Constituency Khadoor Sahib, are still lying pending for on-line payment to be made to the beneficiaries. If so, the reasons therefor togetherwith the time by which the supra amount is likely to be transferred in the accounts of said beneficiaries?

Number of general sessions of Gram Sabhas of villages

- *2047. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the number of general sessions held in the year 2018 of gram sabhas of villages falling in Assembly Constituency Kotkapura?

To accord district level status to indoor stadium of village Kohriyan (Dirba)

- *1838. **Sardar Surjit Singh Dhiman, M.L.A.:-** Will the Sports Minister be pleased to state whether the government would consider to accord distt. level status to indoor stadium of village Kohriyan (Dirba) of district Sangrur; if so, the time by which it is likely to be done?

Regarding grant released to Government High School, Bolarh Kalan, District Patiala

- *1908. **Sardar Harinder Pal Singh Chandumajra, M.L.A.:-** Will the Education Minister be pleased to state:-
- whether it is a fact that some grant was released to Government High School Bolarh Kalan, Block Sanaur (District Patiala) by the Government during the year 2018-19;
 - if the reply to part (a) above be in the affirmative, the Government has stopped the utilization of this grant now; if not, the quantum of work completed through said grant till now alongwith the time by which the remaining work would be completed?

To authorize the Patwari for issuing the copy of Jamabandi in emergency situations

- *2001. **Shri Joginder Pal, M.L.A.:-** Will the Revenue Minister be pleased to state whether it is a fact that copy of Jamabandi is required to bail out someone; if so, whether the Government proposes to delegate powers to Patwaris or making alternative arrangement for issuing the copy of Jamabandi during holidays in emergency situations; if so, the time by which it will be done?

Regarding New Colony, Sahnewal (district Ludhiana)

- *2070. **Sardar Sharanjit Singh Dhillon, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- whether it is a fact that New Colony, Sahnewal (district Ludhiana) was in Ward No. 6 during the election of Municipal Committee, Sahnewal, held in the year 2012;
 - whether it is also a fact that Ward No. 6 of New Colony, Sahnewal had been excluded from the limits of Area Committee during the election held in December, 2017 for the said committee mentioned in part (a) above; if so, the reasons therefor alongwith the present status and details of the same?

Details of the revenue collected from stamp duty/registration charges

- *2073. **Sardar Parminder Singh Dhindsa, M.L.A.:-** Will the Revenue Minister be pleased to state the total revenue collected from stamp duty/registration charges to the government during the financial year 2016-17, 2017-18 and 2018-19 togetherwith whether said revenue is as per the budget estimates or lesser than that?

To get the government land vacated from encroachment

- *1816. **Sardar Kanwar Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- the steps taken by the Municipal Committee of Kharar and Naya Goan of District Sahibzada Ajit Singh Nagar during the past 22 months to get hundred acres of Govt. / M.C. land vacated from the illegal occupation ;
 - the action taken against the corrupt politician and other officials pertaining to the land mentioned in part (a) above, in connivance of whom the said land was encroached upon ?